

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 02.03.2020**

**In the court of the Registrar**

**11:30 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 951 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Tejas Khandhar Vs. Bank of Baroda	Lucky Palta
<b>2.</b>	I.A. No. 959 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	SVM Cera Pvt. Ltd. Vs. Benito Ceramic Pvt. Ltd.	Natasha Dhruvan Shah
<b>3.</b>	I.A. No. 969 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Manipal Media Network Ltd. Vs. Vishwakshara Media Pvt Ltd.	Gautam Singh
<b>4.</b>	I.A. No. 953 of 2020 in Comp. App. (AT) No. _ of 2020	Singhal Finstock (P) Ltd. Vs. ITC Ltd.	Hari Om Maheshwari

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**By Order**

**-sd/-**

**Assistant Registrar**